

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/29596/2024 ARBP/38/2024	SANJAYA JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// (//
2	D-BLAPL/20392/2024 BLAPL/6993/2024	SUNIT KANTALI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	DEOGARH /147 /2020 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000037/2020
3	D-BLAPL/20397/2024 BLAPL/6994/2024	SAHURA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000032/2024
4	D-BLAPL/20404/2024 BLAPL/6995/2024	UDDHAB NAIK@RABI NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAIKERA /61 /2021 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000035/2021
5	D-BLAPL/20399/2024 BLAPL/6996/2024	BASANTA KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECONOMIC OFFENSES SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000043/2024
6	D-BLAPL/20439/2024 BLAPL/6997/2024	BABU@BISWAPRIYA GOUDA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	BELLAGUNTHA /456 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000110/2024
7	D-BLAPL/20441/2024 BLAPL/6998/2024	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	MALKANGIRI /376 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000469/2024
8	D-BLAPL/20730/2024 BLAPL/6999/2024	NABIN KANHAR VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /147 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2023
9	D-BLAPL/20731/2024 BLAPL/7000/2024	PURNA CHANDRA JHANKAR VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /147 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2023
10	D-BLAPL/18304/2024 BLAPL/7001/2024	SHARUK KHAN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	BARBIL /109 /2023 A.D.J.,CHAMPUPA(Kendujhar) ST/0000055/2023
11	D-BLAPL/20311/2024 BLAPL/7002/2024	MIHASIN KADRI@MOHASIN KADRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 O.P.I.D,BALASORE(Baleshwar) Spl/0000300/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/20325/2024 BLAPL/7003/2024	SUSHIL BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	MALKANGIRI SADAR /6 /2024 DISTRICT AND SESSIONS JUDGE,MAL CT/0000054/2024
13	D-BLAPL/19886/2024 BLAPL/7004/2024	BISHNU NAG VS STATE OF ODISHA	SK. ZAFARULLA VS	NAYAKOT /95 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000753/2023
14	D-BLAPL/20342/2024 BLAPL/7005/2024	SUMANTA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /364 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001004/2024
15	D-BLAPL/20356/2024 BLAPL/7006/2024	KAILASH CHOUDHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /678 /2023 A.D.J.,MALKANGIRI(Malkangiri) CT/0000042/2024
16	D-BLAPL/20358/2024 BLAPL/7007/2024	ADU MALLICK@MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000095/2022
17	D-BLAPL/20203/2024 BLAPL/7008/2024	JAYANTA PRADHAN @ NAKULA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /57 /2023 A.D.J.,BALASORE(Baleshwar) Spl/0000043/2023
18	D-BLAPL/20459/2024 BLAPL/7009/2024	ASHISH@ASHIS HINJAL VS STATE OF ODISHA	SK. ZAFARULLA VS	KULABIRA /122 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001560/2024
19	D-BLAPL/20251/2024 BLAPL/7010/2024	BAIRAGI MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /160 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001304/2024
20	D-BLAPL/20280/2024 BLAPL/7011/2024	NRUSINGHA CHARAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /139 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000485/2024
21	D-BLAPL/20472/2024 BLAPL/7012/2024	PRASANTA PARIDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHURDA ROAD G.R.P.S. /65 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000314/2024
22	D-BLAPL/20169/2024 BLAPL/7013/2024	ABHINAS@BIKI NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOHANA /61 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000022/2024
23	D-BLAPL/18867/2024	KAPILA MAHAPATRA @ KALIA MAHAPATRA	SISIRA PANIGRAHI	GRAM GANJAM /110 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

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	BLAPL/7014/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000640/2024
24	D-BLAPL/20328/2024 BLAPL/7015/2024	KAMESWAR MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	RAMBHA (KHALLIKOTE) /406 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001276/2024
25	D-BLAPL/20464/2024 BLAPL/7016/2024	PRASANNA SAHOO@PRASANNA KUMAR SAHOO VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	MALKANGIRI /375 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000466/2024
26	D-BLAPL/20529/2024 BLAPL/7017/2024	AJAYA BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	JHARSUGUDA SADAR /191 /2023 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000136/2023
27	D-BLAPL/20463/2024 BLAPL/7018/2024	SIBA PRASAD TANDI @ KALIA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /79 /2023 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000032/2023
28	D-BLAPL/20527/2024 BLAPL/7019/2024	ANIL GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	MOHANA /32 /2024 J.M.F.C,MOHANA(Gajapati) GR/0000034/2024
29	D-BLAPL/16824/2024 BLAPL/7020/2024	NADHA GOUDA @ PINTU VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /206 /2021 A.D.J.,ASKA(Ganjam) ST/0000014/2022
30	D-BLAPL/19602/2024 BLAPL/7021/2024	BUNU PARIDA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	PARADEEP LOCK /193 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000501/2024
31	D-BLAPL/19731/2024 BLAPL/7022/2024	MANTU@SURAJ KUMAR TRIPATHY VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /345 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000939/2024
32	D-BLAPL/17777/2024 BLAPL/7023/2024	RANBIR SINGH @ PIMPU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /86 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000031/2024
33	D-BLAPL/20366/2024 BLAPL/7024/2024	PRAKASH KUMAR@CHANDRA DASH VS STATE OF ODISHA	BHABA RANJAN KAR VS	CHAULIAGANJA /157 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000671/2024
34	D-BLAPL/19282/2024 BLAPL/7025/2024	AMAN KHAN VS	RASHMI RANJAN MISHRA VS	KARANJIA /125 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

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35	D-BLAPL/20403/2024 BLAPL/7026/2024	STATE OF ODISHA GURUDEB BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	Spl/000020/2024 BELPAHAR /166 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000680/2023
36	D-BLAPL/19510/2024 BLAPL/7027/2024	JOSEN SUNA @ JASEN SUNA @ JOSEP SUNA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	ORKEL /58 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang TR/000018/2022
37	D-BLAPL/17461/2024 BLAPL/7028/2024	SURESH KUMAR BEHERA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	TIRTOL /81 /2024 JMFC TIRTOL(Jagatsinghapur) GR/0000113/2024
38	D-BLAPL/20171/2024 BLAPL/7029/2024	BIDYADHAR DEHURY @ PINTUA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	NIHALPRASAD /63 /2023 A.D.J.,DHENKANAL(Dhenkanal) CT/0000133/2024
39	D-BLAPL/19067/2024 BLAPL/7030/2024	SUKU MUDULI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /146 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000163/2023
40	D-BLAPL/19763/2024 BLAPL/7031/2024	ASHOK MAHAKUD@ASHOK KUMAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /136 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000042/2024
41	D-BLAPL/20524/2024 BLAPL/7032/2024	KUMAR PALEI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LINGARAJ P.S. /99 /2020 J.M.F.C.,BHUBANESWAR(Khordha) CT/0002648/2020
42	D-BLAPL/19059/2024 BLAPL/7033/2024	MOHAN KINDAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /65 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000109/2023
43	D-BLAPL/20545/2024 BLAPL/7034/2024	SUBHAM BHUYAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAGIRI P.S. /377 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000306/2024
44	D-BLAPL/20554/2024 BLAPL/7035/2024	PABITRA BHOI VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIPATNA /53 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000202/2024
45	D-BLAPL/20555/2024 BLAPL/7036/2024	AKHAYA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JARAPADA /80 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI GR/0000254/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

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46	D-BLAPL/20547/2024 BLAPL/7037/2024	ARJUN PRADHAN VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000017/2023
47	D-BLAPL/17789/2024 BLAPL/7038/2024	BARUN PANUA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	PATNAGARH /106 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000429/2024
48	D-CMP/27687/2024 CMP/758/2024	PRAKASH CHANDRA SAHOO VS GITANJALI SAHOO	BRAHMANANDA TRIPATHY VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000097/2007
49	D-CMP/25658/2024 CMP/759/2024	BISWARANJAN PARIDA VS DEEPA PARIDA	VS	// 1ST ADDL.SESIONS JUDGE,BHUBANESHWAR CVREV/0000019/2023
50	D-CONTC/29590/2024 CONTC/5347/2024	KULAMANI SAHOO VS SATYABRATA SAHU, I.A.S.	ADV VS	// () //
51	D-CONTC/29188/2024 CONTC/5348/2024	USHAMANJARI SAHU VS ASWATHY S., IAS,	ADV. VS	// () //
52	D-CONTC/29648/2024 CONTC/5349/2024	BIKRAM KESHARI ROUT VS ARAVIND AGRAWAL, I.A.S..	BHABANI SANKAR TRIPATHY VS	// () //
53	D-CONTC/29644/2024 CONTC/5350/2024	SURENDRA KUMAR MOHARANA VS LAXMAN BHOI, D.E.O, SONEPUR	ADV VS	// () //
54	D-CONTC/19560/2024 CONTC/5351/2024	RAMAKANTA SWAIN VS ASWATHY S., I.A.S.	ADV. VS	// () //
55	D-CONTC/29302/2024 CONTC/5352/2024	AKSHAYA KUMAR SAMAL VS ASWATHY S., I.A.S.,	ADV. VS	// () //
56	D-CONTC/28685/2024 CONTC/5353/2024	BISHNU MUDULI VS SANDHYARANI ROUT, B.E.O,KHORDHA	ADV. VS	// () //
57	D-CONTC/28436/2024	SWADHIN JENA	JYOTIRMAY GUPTA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5354/2024	VS	VS	0
		S.ASWATHY., COMMNR., CUM SECY. S AND ME DEPT		//
58	D-CONTC/28110/2024	NABA KISHORE SINGH	ADV.	//
	CONTC/5355/2024	VS	VS	0
		ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT.		//
59	D-CONTC/26272/2024	BASANTA KUMAR MISHRA	ADV.	//
	CONTC/5356/2024	VS	VS	0
		MANORANJAN MALLICK, O.A.S.(I)(SB)		//
60	D-CONTC/25374/2024	JIBAN KRUSHNA KHATEI	ADV.	//
	CONTC/5357/2024	VS	VS	0
		SUSHIL KUMAR LOHANI, I.A.S.		//
61	D-CONTC/29056/2024	SUBASH CHANDRA SAHOO	ADV	//
	CONTC/5358/2024	VS	VS	0
		SAJIB KUMAR CHADHA, IFS		//
62	D-CONTC/29059/2024	RUSHI SAHOO	ADV	//
	CONTC/5359/2024	VS	VS	0
		SAJIB KUMAR CHADHA, I.F.S.		//
63	D-CONTC/29060/2024	T. AMKAT SWAMI PATRA	ADV	//
	CONTC/5360/2024	VS	VS	0
		SAJIB KUMAR CHADHA, IFS		//
64	D-CONTC/29064/2024	SUDARSAN SWAIN	ADV	//
	CONTC/5361/2024	VS	VS	0
		SAJIB KUMAR CHADHA, I.F.S.		//
65	D-CONTC/29069/2024	MURALIDHAR SAHU	ADV	//
	CONTC/5362/2024	VS	VS	0
		SAJIB KUMAR CHADHA, I.F.S.		//
66	D-CONTC/29070/2024	SARAT CHANDRA PARIDA	ADV	//
	CONTC/5363/2024	VS	VS	0
		SAJIB KUMAR CHADHA, I.F.S.		//
67	D-CONTC/29073/2024	BALARAM SINGH	ADV.	//
	CONTC/5364/2024	VS	VS	0
		SAJIB KUMAR CHADHA,I.F.S		//
68	D-CONTC/29085/2024	SUSAMA MOHANTY	ADV.	//
	CONTC/5365/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

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69	D-CONTC/29076/2024 CONTC/5366/2024	SAJIB KUMAR CHADHA, I.F.S GADADHAR PATI VS	ADV. VS	// // ()
70	D-CONTC/29078/2024 CONTC/5367/2024	SAJIB KUMAR CHADHA, I.F.S BUDDHADEV NAIK VS	ADV. VS	// // ()
71	D-CONTC/29081/2024 CONTC/5368/2024	SAJIB KUMAR CHADHA, I.F.S HRUSHIKESH PATEL VS	ADV. VS	// // ()
72	D-CONTC/29083/2024 CONTC/5369/2024	SAJIB KUMAR CHADHA, I.F.S MAYADHAR SAHOO VS	ADV VS	// // ()
73	D-CONTC/29088/2024 CONTC/5370/2024	SAJIB KUMAR CHADHA, I.F.S BINAYA KUMAR DAS VS	ADV. VS	// // ()
74	D-CONTC/29090/2024 CONTC/5371/2024	SAJIB KUMAR CHADHA, I.F.S GOPABANDHU NAYAK VS	ADV. VS	// // ()
75	D-CONTC/29093/2024 CONTC/5372/2024	ARAVIND AGARWAL, I.A.S HARIHAR DIKHIT VS	ADV VS	// // ()
76	D-CONTC/29096/2024 CONTC/5373/2024	ARAVIND AGARWAL, I.A.S NURSINGHA CHARAN SWAIN VS	ADV. VS	// // ()
77	D-CONTC/29100/2024 CONTC/5374/2024	SAJIB KUMAR CHADHA, I.F.S BRUNDABAN SAHOO VS	ADV. VS	// // ()
78	D-CONTC/29101/2024 CONTC/5375/2024	SAJIB KUMAR CHADHA, I.F.S BHIMASEN SAHOO VS	ADV VS	// // ()
79	D-CONTC/29104/2024 CONTC/5376/2024	SAJIB KUMAR CHADHA, I.F.S ILLAHI MOHAMMAD VS ARAVIND AGARWAL, I.A.S	ADV. VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

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80	D-CONTC/29106/2024 CONTC/5377/2024	BINOD KUMAR NANDA VS ARAVIND AGARWAL, I.A.S	ADV. VS	// 0 //
81	D-CONTC/29244/2024 CONTC/5378/2024	RAMAKANTA BHAL VS ASWINI KUMAR BHUIN, TAHASILDAR CHANDBALI	ADV. VS	// 0 //
82	D-CONTC/29111/2024 CONTC/5379/2024	BIRABAR ROUL VS SAJIB KUMAR CHADHA, I.F.S	ADV VS	// 0 //
83	D-CONTC/29117/2024 CONTC/5380/2024	DINABANDHU ROUT VS SAJIB KUMAR CHADHA, I.F.S	ADV. VS	// 0 //
84	D-CONTC/29120/2024 CONTC/5381/2024	ANJALI PRAVA DAS VS SAJIB KUMAR CHADHA, I.F.S	ADV. VS	// 0 //
85	D-CONTC/28675/2024 CONTC/5382/2024	ARSS INFRASTRUCTURE PROJECTS LTD., BBSR VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
86	D-CONTC/29186/2024 CONTC/5383/2024	SK.KAMALUDDIN VS ASWATHY S., IAS,	ADV. VS	// 0 //
87	D-CONTC/29176/2024 CONTC/5384/2024	NARENDRA MOHARANA VS ASWATHY S., IAS	ADV. VS	// 0 //
88	D-CONTC/29282/2024 CONTC/5385/2024	NARAYAN BARIK VS HEMANT KUMAR NAYAK,TAHASILDAR,NUAGAON	PRAVASH CHANDRA JENA VS	// 0 //
89	D-CONTC/28351/2024 CONTC/5386/2024	NAJRUL MALIK VS PURNIMA JENA, SARPANCH, CHANDIPUR, G.P, BALASORE	ADV VS	// 0 //
90	D-CONTC/28016/2024 CONTC/5387/2024	BAYANI ROUT VS VISHAL SINGH, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/26574/2024	DINESH PADHAN	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5388/2024	VS KALU MAJHI, S.L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR	VS	() //
92	D-CONTC/26572/2024 CONTC/5389/2024	RATHU @ RATHURAM SAGARIA VS KALU MAJHI, SPL.L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV VS	// ()
93	D-CONTC/26571/2024 CONTC/5390/2024	RATHU @ RATHURAM SAGARIA VS KALU MAJHI, SPL.L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV VS	// ()
94	D-CONTC/26569/2024 CONTC/5391/2024	MATHAMANI DHARUA VS KALU MAJHI, SPL.L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV VS	// ()
95	D-CONTC/26568/2024 CONTC/5392/2024	KANAKA PADHAN VS KALU MAJHI, SPL.L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV VS	// ()
96	D-CONTC/26565/2024 CONTC/5393/2024	HEMALATA MAJHI VS KALU MAJHI, SPL.L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV VS	// ()
97	D-CRLA/20286/2024 CRLA/687/2024	BABULA MAJHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.J
98	D-CRLA/19868/2024 CRLA/688/2024	RAJU @ RAJENDRA JENA VS STATE OF ODISHA	MANJU LATA DAS VS	2(A)CC/0000079/2022 MAHANGA /47 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
99	D-CRLA/20687/2024 CRLA/689/2024	SUDHIR KUMAR RAUT VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	Spl/0000022/2023 VIGILANCE PS (BERHAMPUR) /23 /2004 SPECIAL JUDGE (VIGILANCE), PHULBA
100	D-CRLA/20533/2024 CRLA/690/2024	LANDA @ NANDA @ SANJAY PRADHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	GR/0000004/2013 CHANDANPUR /36 /2020 ADHOC ADDL. DISTRICT AND SESSION
101	D-CRLLP/19140/2024 CRLLP/24/2024	NAROTIC CONTROL BUREAU VS VISHAL PATHAK	UDIT RANJAN JENA,C.G.C. VS	TR/0000001/2023 NCB BHUBANESWAR /1 /2017 SPL.JUDGE SAMBALPUR(Sambalpur)
102	D-CRLMA/20152/2024 CRLMA/125/2024	SONALI JENA VS	SURYA NARAYAN MISHRA VS	TR/0000016/2017 PURI SADAR /116 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMA/20589/2024 CRLMA/126/2024	STATE OF ODISHA USHARANI BARIK VS STATE OF ODISHA	MOHAMMAD AKRAM VS	// CAPITAL P.S. /602 /2023 3RD ADJ BHUBANESWAR(Khordha) BA/0000370/2024
104	D-CRLMC/18161/2024 CRLMC/2581/2024	SUDAM KUMAR PRADHAN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	DEOGARH /147 /2018 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000018/2018
105	D-CRLMC/18846/2024 CRLMC/2582/2024	SOUMYA RANJAN NAYAK@SOUMYABRATA NAYAK VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	MAHILA P.S. BUXIBAZAR /131 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001446/2022
106	D-CRLMC/20487/2024 CRLMC/2583/2024	RAMESH SONI VS STATE OF ODISHA	SAIBRATA RATH VS	//0 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH MISCA/0000106/2024
107	D-CRLMC/20485/2024 CRLMC/2584/2024	SHIBA PRASAD PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	//0 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH MISCA/0000104/2024
108	D-CRLMC/20317/2024 CRLMC/2585/2024	KRISHNA DEBASHRITA VS BAPUJI KUMAR SAHOO	DEBIDUTTA MOHAPATRA VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000032/2022
109	D-CRLMC/16739/2024 CRLMC/2586/2024	DASARATH BISWAL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	LAKHANPUR /165 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSANA CT/0001265/2023
110	D-CRLMC/20322/2024 CRLMC/2587/2024	KRISHNA DEBASHRITA VS BHAGYASHREE SAHOO	DEBIDUTTA MOHAPATRA VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000033/2022
111	D-CRLMC/19684/2024 CRLMC/2588/2024	NILAM @ NEELAM KUMAR SWAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BADAGODA P.S. /14 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000029/2023
112	D-CRLMC/16735/2024 CRLMC/2589/2024	NEHA SHARMA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /295 /2023 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000355/2023
113	D-CRLMC/20096/2024 CRLMC/2590/2024	CHITRASENA BHATRA VS STATE OF ODISHA	PULAKESH MOHANTY VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAWARANG ICC/0000017/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/17041/2024 CRLMC/2591/2024	BASANTA KUMAR PRADHAN VS KAMALAKANTA MOHAPATRA	RAMDAS ACHARY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002277/2020
115	D-CRLMC/20084/2024 CRLMC/2592/2024	BIKA@BIKRAM ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /217 /2011 JMFC TIRTOL(Jagatsinghapur) GR/0000723/2011
116	D-CRLMC/20082/2024 CRLMC/2593/2024	KSHIROD CH. DEO@KHIROD VS STATE OF ODISHA	ANIRUDHA DAS VS	BANARAPAL /98 /2000 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000831/2000
117	D-CRLMC/20079/2024 CRLMC/2594/2024	SWARNALATA SAMANTA VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /53 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000299/2024
118	D-CRLMC/20064/2024 CRLMC/2595/2024	ASHOK PANGARI @ KALIA @ KALANDI PANGARI @ KALANDI PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /154 /2019 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000198/2019
119	D-CRLMC/20061/2024 CRLMC/2596/2024	KALIA @ KALANDI PANGARI @ ASHOK PANGARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /9 /2015 JMFC, BHAPUR(Nayagarh) GR/0000012/2015
120	D-CRLMC/19792/2024 CRLMC/2597/2024	FAKIRA @ BALARAM DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /312 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE ICC/0000002/2023
121	D-CRLMC/19707/2024 CRLMC/2598/2024	ARUN KUMAR SWAIN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000086/2019
122	D-CRLMP/17019/2024 CRLMP/1047/2024	CHAKRAPANI MAHARANA VS PRABHASINI MAHARANA	MRUTUNJAYA MAHARANA VS	//0 JUDGE FAMILY COURT,GANJAM(Ganja) Crp/0000082/2021
123	D-CRLMP/20562/2024 CRLMP/1048/2024	SATYA NARAYAN PATTANAYAK VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	KHARABEL NAGAR P.S. /118 /2024 () //
124	D-CRLMP/20320/2024 CRLMP/1049/2024	SUBALA SAHOO VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	//0 () //
125	D-CRLMP/20565/2024	ARCHANA ROUT	BIDYADHAR MANSING	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1050/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/20564/2024 CRLMP/1051/2024	GOLAP OJHA VS STATE OF ODISHA	BIDYADHAR MANSING VS	//0 () //
127	D-CRLMP/19592/2024 CRLMP/1052/2024	M/S SAIDARBAR INFRATECH PVT. LTD., BBSR VS THE DEPUTY COMMISSIONER OF POLICE, BBSR	SUDEEP KUMAR SARANGI VS	//0 () //
128	D-CRLREV/20221/2024 CRLREV/336/2024	CHANDANA NAYAK VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	//0 S.D.M.,PURI(Puri) CRMC/0000288/2024
129	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA VS MADHAB DHADA	SAMEER KUMAR DAS VS	// () //
130	D-MACA/29150/2024 MACA/630/2024	LAKSMAN KUMAR SAHU@LAXMAN SAHU VS MITENDRA PATNAIK	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000084/2022
131	D-MACA/25778/2024 MACA/631/2024	THE REGIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LIMITED VS RATIKANTA JENA	G.P.DUTTA VS	// IST MACT, PURI(Puri) Mac/0000486/2016
132	D-MATA/25170/2024 MATA/249/2024	MEHBOOBUN NAHAR MILKY VS AMARJEET NAYAK	BIBHU PRASAD TRIPATHY VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000451/2022
133	D-RPFAM/28681/2024 RPFAM/197/2024	ASHUTOSH PATTANAİK VS SUPRIYA PATTANAİK	KARUNAKAR RATH VS	// JUDGE FAMILY COURT,BHUBANESWA IA/0000143/2022
134	D-RSA/29361/2024 RSA/230/2024	MANAMOHAN ROUT VS KAILASH DASH	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000051/2022
135	D-RVWPET/29116/2024 RVWPET/143/2024	EDU KRISNABENI VS BRANCH MANAGER,UTKAL GRAMEEN BANK	ADV VS	// () //
136	D-TRP(C)/29594/2024 TRP(C)/181/2024	SWAGATIKA SAMAL VS	AMLAN MOHANTY VS	// JUDGE FAMILY COURT, KENDRAPARA

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-TRP(C)/29652/2024 TRP(C)/182/2024	PRADIPTA KUMAR SWAIN MAMINA BEHERA VS TAPAS KUMAR BEHERA	DEBASNAN DAS VS	CP/0000139/2024 // JUDGE FAMILY COURT,BHUBANESWA CP/0000058/2024
138	D-TRP(C)/29601/2024 TRP(C)/183/2024	SOMYA SUMAN JENA VS SASTI SWARUP PATTANAIK	S.K.BISWAL,B.MOHAPATRA,A.K.SAHOO,S.MOHANTY// VS	CP/0000608/2024 // JUDGE FAMILY COURT-II,BHUBANESW
139	D-TRP(C)/29329/2024 TRP(C)/184/2024	SUKANYA PANDA VS PRASHAKHA RANJAN MISHRA	SANJAYA KUMAR PATRI VS	CP/0000349/2024 // JUDGE FAMILY COURT,CUTTACK(Cutta
140	D-WA/29261/2024 WA/1929/2024	SWAPNA SAGAR BARIK VS UNION OF INDIA	SIDHESWAR MALLIK VS	// () //
141	D-WA/29442/2024 WA/1930/2024	JAGANNATH BEHERA VS MANTOSH PRADHAN	BISWAJIT MOHAPATRA VS	// () //
142	D-WA/29550/2024 WA/1931/2024	STATE OF ODISHA VS RASMI RANJAN PATRA	HARIKRUSHNA PANIGRAHI,A.S.C VS	// () //
143	D-WA/29672/2024 WA/1932/2024	STATE OF ODISHA VS UPENDRA KUMAR BISWAL	BIPLAB MOHANTY, A.G.A. VS	// () //
144	D-WA/29435/2024 WA/1933/2024	STATE OF ODISHA VS BABRUBAHAN DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
145	D-WA/29437/2024 WA/1934/2024	STATE OF ODISHA VS PRAHALLAD NAYAK	SANGRAM JENA,A.G.A VS	// () //
146	D-WA/29391/2024 WA/1935/2024	SMITARANI MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// () //
147	D-WA/29515/2024 WA/1936/2024	STATE OF ODISHA VS KEDARNATH PAHIL	RAJANI BHUSAN MISHRA,A.G.A VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/28898/2024 WP(C)/16903/2024	GHANSHYAM BISWAL VS STATE OF ODISHA	UMAKANTA BARIK VS	// 0 //
149	D-WP(C)/28916/2024 WP(C)/16904/2024	SATRUGHNA BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
150	D-WP(C)/29540/2024 WP(C)/16905/2024	BIJAYA KUMAR DEBATA VS THE TRANSPORT COMMNR CUM CHAIRMAN, STA, ODISHA , CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
151	D-WP(C)/29516/2024 WP(C)/16906/2024	BINAPANI MOHANTY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
152	D-WP(C)/28918/2024 WP(C)/16907/2024	PRANATI RANI BASTIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
153	D-WP(C)/28919/2024 WP(C)/16908/2024	SARBESWAR BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
154	D-WP(C)/29141/2024 WP(C)/16909/2024	UDAYA NATH PRADHAN VS SUJATA PRADHAN	SAIBRATA RATH VS	// 0 //
155	D-WP(C)/28595/2024 WP(C)/16910/2024	BHABANI PRASAD PRADHAN VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
156	D-WP(C)/28851/2024 WP(C)/16911/2024	KEDARNATH KAR VS ACCOUNTANT GENERAL (A AND E), BBSR	RANJIT MOHANTY VS	// 0 //
157	D-WP(C)/27715/2024 WP(C)/16912/2024	MINATI DASH VS STATE OF ODISHA	KAILASH CHANDRA KAR VS	// 0 //
158	D-WP(C)/29420/2024 WP(C)/16913/2024	DIPANJALEE DEEP VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
159	D-WP(C)/25681/2024	SUDHIR MUNDA	GOKULANANDA SAHU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16914/2024	VS DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK	VS	0 //
160	D-WP(C)/28971/2024 WP(C)/16915/2024	BALI ROUT VS TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD.	SUKANTA KUMAR NAYAK (2) VS	// 0 //
161	D-WP(C)/28907/2024 WP(C)/16916/2024	PRAVASINI ROUT VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
162	D-WP(C)/29424/2024 WP(C)/16917/2024	ASISH KUMAR ROUT VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
163	D-WP(C)/29523/2024 WP(C)/16918/2024	SRIDHAR NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
164	D-WP(C)/29600/2024 WP(C)/16919/2024	PRAFULLA MOHANTY VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //
165	D-WP(C)/29422/2024 WP(C)/16920/2024	SWARNAKANTI BHUE VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
166	D-WP(C)/27653/2024 WP(C)/16921/2024	MANJULATA SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
167	D-WP(C)/28973/2024 WP(C)/16922/2024	NABAKISHORE BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
168	D-WP(C)/28975/2024 WP(C)/16923/2024	GOLAP YADAV VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
169	D-WP(C)/29492/2024 WP(C)/16924/2024	CHABILATA SWAIN VS STATE OF ODISHA	NIRMAL RANJAN ROURTRAY VS	// 0 //
170	D-WP(C)/28923/2024 WP(C)/16925/2024	SANTOSH KUMAR SAHOO VS	SUDHIR KUMAR MALLICK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/28912/2024 WP(C)/16926/2024	STATE OF ODISHA SHRIDHAR KUMAR MOHAPATRA VS	SUDHIR KUMAR MALLICK VS	// // ()
172	D-WP(C)/28773/2024 WP(C)/16927/2024	STATE OF ODISHA SAROJ KANTA PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // ()
173	D-WP(C)/29500/2024 WP(C)/16928/2024	STATE OF ODISHA SANTOSH KUMAR DAS VS	PRASANNA KUMAR MISHRA VS	// // ()
174	D-WP(C)/28972/2024 WP(C)/16929/2024	STATE OF ODISHA DIPTIMAYEE PANIGRAHI VS	SUDHIR KUMAR MALLICK VS	// // ()
175	D-WP(C)/28980/2024 WP(C)/16930/2024	STATE OF ODISHA INDIRA MOHANTY VS	SUDHIR KUMAR MALLICK VS	// // ()
176	D-WP(C)/29628/2024 WP(C)/16931/2024	STATE OF ODISHA SITAKANTA BADHEI VS	SAIBRATA RATH VS	// // ()
177	D-WP(C)/29684/2024 WP(C)/16932/2024	STATE OF ODISHA DUKHABANDHU BHOI VS	DILIP KUMAR SAHU VS	// // ()
178	D-WP(C)/29487/2024 WP(C)/16933/2024	STATE OF ODISHA SARAT KUMAR PRADHAN VS	NIRMAL RANJAN ROUTRAY VS	// // ()
179	D-WP(C)/29127/2024 WP(C)/16934/2024	UNION OF INDIA SURYA NARAYAN BEHERA VS	BISWABIHARI MOHANTY VS	// // ()
180	D-WP(C)/28904/2024 WP(C)/16935/2024	STATE OF ODISHA LILI PRADHAN VS	SUDHIR KUMAR MALLICK VS	// // ()
181	D-WP(C)/29685/2024 WP(C)/16936/2024	STATE OF ODISHA UMAKANTA NATH VS	DILIP KUMAR SAHU VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/27251/2024 WP(C)/16937/2024	PRASANTA SWAIN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
183	D-WP(C)/29340/2024 WP(C)/16938/2024	BINOD KUMAR SINGH VS UNION OF INDIA	SUSANTA SEKHAR PARIDA VS	// 0 //
184	D-WP(C)/28061/2024 WP(C)/16939/2024	BIPIN KUMAR SAHOO VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	// 0 //
185	D-WP(C)/29499/2024 WP(C)/16940/2024	NITYANANDA MOHANTY VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
186	D-WP(C)/28946/2024 WP(C)/16941/2024	SWAYAMSIDDHA KHUNTIA VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //
187	D-WP(C)/29686/2024 WP(C)/16942/2024	DEBASIS PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
188	D-WP(C)/28942/2024 WP(C)/16943/2024	NAZIRUDDIN SAHA VS R.T.O, JAJPUR	BHABANI SANKAR MISHRA VS	// 0 //
189	D-WP(C)/25864/2024 WP(C)/16944/2024	JAGABANDHU BEHERA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
190	D-WP(C)/28290/2024 WP(C)/16945/2024	SAMIR KUMAR PANDA VS TAHASILDAR, CUTTACK SADAR	MANAS RANJAN KHATUA VS	// 0 //
191	D-WP(C)/24252/2024 WP(C)/16946/2024	ARJUN @ ARJUNA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
192	D-WP(C)/27642/2024 WP(C)/16947/2024	PRATAP PRASAD VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
193	D-WP(C)/27639/2024	PRATAP PRASAD	BIDYADHAR MANSING	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16948/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/28221/2024 WP(C)/16949/2024	RADHARANI BALABANTARAY VS THE COLLECTOR, BALASORE	RATIKANTA MOHAPATRA VS	// 0 //
195	D-WP(C)/29389/2024 WP(C)/16950/2024	BHASKAR SAHOO VS COLLECTOR, KHURDA	BRAHMANANDA TRIPATHY VS	// 0 //
196	D-WP(C)/27629/2024 WP(C)/16951/2024	M/S SKM AND PP(JV), SUNDERGARH VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
197	D-WP(C)/28948/2024 WP(C)/16952/2024	GITANJALI PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
198	D-WP(C)/27636/2024 WP(C)/16953/2024	PRATAP PRASAD VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
199	D-WP(C)/27632/2024 WP(C)/16954/2024	PRATAP PRASAD VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
200	D-WP(C)/25859/2024 WP(C)/16955/2024	PRATAP KESHARI MOHAPATRA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
201	D-WP(C)/29897/2024 WP(C)/16956/2024	MANOJ KUMAR MAHAPATRA VS THE CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY	SOUMYA JYOTI BISWAL VS	// 0 //
202	D-WP(C)/29812/2024 WP(C)/16957/2024	BADRI NARAYAN RATHI VS STATE OF ORISSA	SUVALAXMI DEVI VS	// 0 //
203	D-WP(C)/29843/2024 WP(C)/16958/2024	JYOTIREKHA ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
204	D-WP(C)/29364/2024 WP(C)/16959/2024	KUSUM NAIK VS	SHAKTI DATTA TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/28958/2024 WP(C)/16960/2024	STATE OF ODISHA NAZIRUDDIN SAHA VS REGIONAL TRANSPORT OFFICER, JAJPUR	BHABANI SANKAR MISHRA VS	// // 0 //
206	D-WP(C)/29902/2024 WP(C)/16961/2024	CHANDRA SEKHAR SINGH VS STATE OF ODISHA	SOUMYA MISHRA VS SHAKTI DATTA TRIPATHY	// 0 //
207	D-WP(C)/28754/2024 WP(C)/16962/2024	NIRANJAN BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
208	D-WP(C)/27471/2024 WP(C)/16963/2024	THE INCHARGE CLAIMS DEPT. TATA AIG GENERAL INSURANCE COMPANY LTD. VS THE CHAIRPERSON, PERMANENT LOK ADALAT, GANJAM	KODALI KHAN VS	// 0 //
209	D-WP(C)/29444/2024 WP(C)/16964/2024	PRAHALLAD CHANDRA SWAIN VS STATE OF ODISHA	GURUDUTTA SENAPATI VS	// 0 //
210	D-WP(C)/26181/2024 WP(C)/16965/2024	SUSANTA KUMAR JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
211	D-WP(C)/29564/2024 WP(C)/16966/2024	SMRUTIREKHA DAS VS STATE OF ORISSA	RAJALAXMI BISWAL VS	// 0 //
212	D-WP(C)/29393/2024 WP(C)/16967/2024	SHARAT CHANDRA BEHERA VS CHIEF EXECUTIVE OFFICER, STEEL AUTHORITY OF INDIA LTD., ROURKELA	PABITRA KUMAR NAYAK VS	// 0 //
213	D-WP(C)/29463/2024 WP(C)/16968/2024	HEMANT KUMAR NAYAK VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
214	D-WP(C)/29210/2024 WP(C)/16969/2024	MAHARSHI RANJAN SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
215	D-WP(C)/29688/2024 WP(C)/16970/2024	DEBASIS PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/29733/2024 WP(C)/16971/2024	BEDANGSU UKIL VS CHAIRMAN-CUM-MANAGING DIRECTOR, COAL INDIA LIMITED	AKSHAYA KUMAR PANDEY VS	// 0 //
217	D-WP(C)/29200/2024 WP(C)/16972/2024	HARIDRABATI MOHANTA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
218	D-WP(C)/29736/2024 WP(C)/16973/2024	RAJANI KANTA BEHERA VS LIC OF INDIA LTD., MUMBAI	UMA CHARAN MISHRA VS	// 0 //
219	D-WP(C)/29359/2024 WP(C)/16974/2024	SAI MEDICAL COLLEGE OF NURSING AND PARAMEDICAL STUDIES VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
220	D-WP(C)/29746/2024 WP(C)/16975/2024	MAHAMMED FAZIL AZIZI @ MD FAZIL AZIZI VS THE CHIEF MANAGER-CUM-AUTHORISED OFFICER, BBSR	SUNIL KUMAR PANDA VS	// 0 //
221	D-WP(C)/27654/2024 WP(C)/16976/2024	SUSHREE DAS VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
222	D-WP(C)/27657/2024 WP(C)/16977/2024	CHINNI LAKSHMI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
223	D-WP(C)/29509/2024 WP(C)/16978/2024	DEEPAK KUMAR DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
224	D-WP(C)/29493/2024 WP(C)/16979/2024	MIR EKBAL HAQUE VS THE COOPERATIVE MILK PRODUCER UNION LTD., KEONJHAR	PRANAB KUMAR GHOSE VS	// 0 //
225	D-WP(C)/29535/2024 WP(C)/16980/2024	BISHNUPRIYA BHUYAN VS STATE OF ODISHA	RAMAKANTA MOHANTY VS	// 0 //
226	D-WP(C)/29263/2024 WP(C)/16981/2024	SADANANDA BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
227	D-WP(C)/29220/2024	PUSPALATA SUTAR	SATYAJIT BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16982/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/29413/2024 WP(C)/16983/2024	RANJURANI PANDA VS CENTRAL BOARD DIRECT TAX (CBDT), NEW DELHI	CHITRASEN PARIDA VS	// 0 //
229	D-WP(C)/29762/2024 WP(C)/16984/2024	BASANTA KUMAR MISHRA VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// 0 //
230	D-WP(C)/28533/2024 WP(C)/16985/2024	SREE METALIKS LIMITED VS DIRECTOR GENERAL OF INCOME TAX,BANGALORE	KSHIROD KUMAR SAHOO VS	// 0 //
231	D-WP(C)/29901/2024 WP(C)/16986/2024	VISWASS (VIVEKANANDA INSTITUTE OF SOCIAL WORK AND SOCIAL SCIENCE) COLLEGE OF NURSING VS STATE OF ODISHA	SOHELY CHAKRABARTY VS	// 0 //
232	D-WP(C)/29196/2024 WP(C)/16987/2024	KISHORE CHANDRA DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
233	D-WP(C)/26333/2024 WP(C)/16988/2024	PRAFULLA CHANDRA KORKORA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
234	D-WP(C)/29754/2024 WP(C)/16989/2024	G R INFRAPROJECTS LTD, HARYANA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
235	D-WP(C)/29743/2024 WP(C)/16990/2024	CHANDAN BISWAL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
236	D-WP(C)/29703/2024 WP(C)/16991/2024	FRANKLIN INSTITUTE OF MEDICAL SCIENCE VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
237	D-WP(C)/29744/2024 WP(C)/16992/2024	RINA PRADHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
238	D-WP(C)/29745/2024 WP(C)/16993/2024	BIJAY KUMAR MALLICK VS	SUBASH CHANDRA PANI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/29226/2024 WP(C)/16994/2024	STATE OF ODISHA M/S. SRINIDHI AGOTECH VS	SARADA PRASANNA SARANGI VS	// // ()
240	D-WP(C)/29701/2024 WP(C)/16995/2024	STATE OF ODISHA SABITA BIHARI VS	KRISHNA CHANDRA SAHU VS	// // ()
241	D-WP(C)/29645/2024 WP(C)/16996/2024	STATE OF ODISHA M/S. CHANAKYA HOSPITAL, CUTTACK VS	SK. ZAFARULLA VS	// // ()
242	D-WPCRL/20376/2024 WPCRL/89/2024	STATE OF ODISHA JAGANNATH MALIK VS	SIDHESWAR MALLIK VS	// // DERABIS /87 /2024 ()
243	D-WPCRL/20628/2024 WPCRL/90/2024	STATE OF ODISHA ROSHAN PATNAIK VS	LALITENDU MISHRA VS	// // JUDGE FAMILY COURT-II,BHUBANESW Crp/0000632/2021
244	D-ABLAPL/16104/2024 ABLAPL/7241/2024	STATE OF ODISHA SANTOSH KUMAR DATTA VS	JAYADEBA BEHERA VS	// // BANSADA /179 /2024 ()
245	D-ABLAPL/20453/2024 ABLAPL/7242/2024	STATE OF ODISHA KARUNAKARA BEHERA VS	JAYANTA KUMAR KHANDAYATRAY VS	// // GOP /174 /2024 ()
246	D-ABLAPL/18000/2024 ABLAPL/7243/2024	STATE OF ODISHA SANJAY KUMAR DASH VS	ANNADA SANKAR JENA VS	// // PURI TOWN /364 /2023 ()
247	D-ABLAPL/20421/2024 ABLAPL/7244/2024	STATE OF ODISHA SATYANARAYAN DASH VS	SOUMYA RANJAN DAS VS	// // BENTKAR (42 MOUZA) UPD CUTTACK ()
248	D-ABLAPL/20418/2024 ABLAPL/7245/2024	STATE OF ODISHA KALIA @ PINTU JENA VS	MOHENDRA KUMAR MOHAPATRO VS	// // BRAHMAGIRI /336 /2024 ()
249	D-ABLAPL/18064/2024 ABLAPL/7246/2024	STATE OF ODISHA PRANATI DAS VS	RASHMI RANJAN MISHRA VS	// // MADHUPATNA /153 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/20149/2024 ABLAPL/7247/2024	BINOD KUMAR JENA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BARIPADA TOWN /370 /2024 () //
251	D-ABLAPL/18145/2024 ABLAPL/7248/2024	DEBENDRA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	Bamapada (Industrial Area) /87 /2024 () //
252	D-ABLAPL/19175/2024 ABLAPL/7249/2024	PRAVAKAR MUDULI @ BAGU VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	PIPLI /358 /2014 () //
253	D-ABLAPL/18595/2024 ABLAPL/7250/2024	NITYANANDA PUROHIT VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /233 /2024 () //
254	D-ABLAPL/20163/2024 ABLAPL/7251/2024	NIRANJAN ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /526 /2024 () //
255	D-ABLAPL/18679/2024 ABLAPL/7252/2024	SAHISTA BEGUM SUNA VS CBI, NEW DELHI	PRASANNA KUMAR NAYAK (1) VS	/ /0 () //
256	D-ABLAPL/19449/2024 ABLAPL/7253/2024	MAMINA SAHOO VS STATE OF ODISHA	NISHIKANTA MISHRA VS	PIPLI /294 /2024 () //
257	D-ABLAPL/20150/2024 ABLAPL/7254/2024	MAHESWAR MOHANTY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	CHOUDWAR /39 /2024 () //
258	D-ABLAPL/19671/2024 ABLAPL/7255/2024	PANCHANAN MALLİK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /31 /2024 () //
259	D-ABLAPL/20038/2024 ABLAPL/7256/2024	BALARAM BEHERA @ BALABHADRA BEHERA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	SORO /194 /2017 () //
260	D-ABLAPL/18814/2024 ABLAPL/7257/2024	RAKSHAYAK BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /277 /2024 () //
261	D-ABLAPL/19724/2024	DEBASIS PANDA @ BABULI	RAJENDRA NARAYAN ROUT	BHANDARIPOKHARI /281 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7258/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/19798/2024 ABLAPL/7259/2024	JAGA @ JAGANNATH MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /46 /2024 () //
263	D-ABLAPL/19959/2024 ABLAPL/7260/2024	SANJEEB KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /229 /2024 () //
264	D-ABLAPL/20156/2024 ABLAPL/7261/2024	LOKANATH BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	TALABANIA /86 /2024 () //
265	D-ABLAPL/18912/2024 ABLAPL/7262/2024	JINAK @ JITAK BALIARSINGH VS STATE OF ODISHA	ANNADA SANKAR JENA VS	JODAPADAR /25 /2022 () //
266	D-ABLAPL/20035/2024 ABLAPL/7263/2024	PURNA CHANDRA DEY VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BRAHMAGIRI /58 /2024 () //
267	D-ABLAPL/20112/2024 ABLAPL/7264/2024	PRADEEP BHUYAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
268	D-ABLAPL/20037/2024 ABLAPL/7265/2024	JAGAN PALAURI VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	MANCHESWAR P.S. /362 /2021 () //
269	D-ABLAPL/18942/2024 ABLAPL/7266/2024	RANJIT NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /333 /2023 () //
270	D-ABLAPL/20113/2024 ABLAPL/7267/2024	RAMA ROUT @ RAMA CHANDRA ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BADACHANA /253 /2024 () //
271	D-ABLAPL/20048/2024 ABLAPL/7268/2024	PRABAS SAHOO @ JITU VS STATE OF ODISHA	CHAITANYA NAYAK VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) 2(A)CC/0000200/2024
272	D-ABLAPL/20154/2024 ABLAPL/7269/2024	SAGAR KUMAR SAHOO VS	SAMBIT BISWAL VS	KUJANGA /313 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/20161/2024 ABLAPL/7270/2024	STATE OF ODISHA SAKUNTALA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /84 /2024 () //
274	D-ABLAPL/20032/2024 ABLAPL/7271/2024	SK. ANSAR VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /84 /2024 () //
275	D-ABLAPL/20176/2024 ABLAPL/7272/2024	CH.DAIPANYA PATRA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /145 /2024 () //
276	D-ABLAPL/20056/2024 ABLAPL/7273/2024	ROHIT DAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BANSADA /184 /2024 () //
277	D-ABLAPL/20101/2024 ABLAPL/7274/2024	ANIMESH HALDAR VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /73 /2024 () //
278	D-ABLAPL/20065/2024 ABLAPL/7275/2024	SK. WAKIL VS STATE OF ODISHA	RAJDEEP PRADHAN VS	MANGALA BAG /124 /2024 () //
279	D-ABLAPL/18944/2024 ABLAPL/7276/2024	SUBASH CH. NAIK @ SUBASH NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /333 /2023 () //
280	D-ABLAPL/20133/2024 ABLAPL/7277/2024	RINA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /319 /2024 () //
281	D-ABLAPL/20034/2024 ABLAPL/7278/2024	PRADIPTA SHARMA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	CHOUDWAR /313 /2024 () //
282	D-ABLAPL/20134/2024 ABLAPL/7279/2024	CHAITANYA KUMAR HANSA @ KUNA @ CHAITANYA KUMAR HANS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /104 /2024 () //
283	D-ABLAPL/20141/2024 ABLAPL/7280/2024	SURESH KU. BEHERA @ SURESH KUMAR BEHERA @ SURESH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /154 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/20067/2024 ABLAPL/7281/2024	SANJIT MALIK @ BABU @ SAJITA MALIKA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /200 /2024 () //
285	D-ABLAPL/20144/2024 ABLAPL/7282/2024	DHUSA @ DHUSASANA JENA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	MARINE PENTHAKATA /15 /2024 () //
286	D-ABLAPL/20080/2024 ABLAPL/7283/2024	TIPA PARIDA @ CHITARANJAN PARIDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /234 /2024 () //
287	D-ABLAPL/20193/2024 ABLAPL/7284/2024	ANIL KUMAR BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /36 /2021 () //
288	D-ABLAPL/20068/2024 ABLAPL/7285/2024	SANJAY NAYAK @ SANJAY KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	TIHIDI /292 /2024 () //
289	D-ABLAPL/20195/2024 ABLAPL/7286/2024	JUGAL KISHOR SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /36 /2021 () //
290	D-ABLAPL/20252/2024 ABLAPL/7287/2024	ROHITA KUMAR MANTRY VS STATE OF ODISHA	SUBHRANSU SEKHAR PANDA VS	BANGOMUNDA /38 /2024 () //
291	D-ABLAPL/20071/2024 ABLAPL/7288/2024	SUNIL KUMAR SUBUDHI VS STATE OF ODISHA(OPID)	AMITAV TRIPATHY VS	BADABAZAR /202 /2021 () //
292	D-ABLAPL/20208/2024 ABLAPL/7289/2024	ADITYA NARAYAN DASH @ GUGA DASH VS STATE OF ODISHA	SATYA JEET ROUT VS	SATYABADI /162 /2024 () //
293	D-ABLAPL/20210/2024 ABLAPL/7290/2024	PRAMILA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	/ /0 () //
294	D-ABLAPL/20201/2024 ABLAPL/7291/2024	KESHAVA PRADHAN @ KESHABA PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /36 /2021 () //
295	D-ABLAPL/20214/2024	SARASWATI MALLIK	SATYAJEET ROUT	RAJNAGAR /554 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7292/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/20197/2024 ABLAPL/7293/2024	CHABILA BADHEI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /36 /2021 () //
297	D-ABLAPL/20072/2024 ABLAPL/7294/2024	SAMBHRANTA KESHARI MISHRA VS STATE OF ODISHA	RAJEHS RANJAN SAHOO VS	DHENKANAL SADAR /554 /2024 () //
298	D-ABLAPL/20198/2024 ABLAPL/7295/2024	DEBANANDA PARADIA @ PARIDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /36 /2021 () //
299	D-ABLAPL/20066/2024 ABLAPL/7296/2024	SAYAD KALIMUDDIN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KANAS /160 /2018 () //
300	D-ABLAPL/20216/2024 ABLAPL/7297/2024	SATYARANJAN DHAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /124 /2024 () //
301	D-ABLAPL/20100/2024 ABLAPL/7298/2024	DEEN MOHAMMAD @ MO VS STATE OF ODISHA	NISHAT AFREEN VS	NCB BHUBANESWAR /2 /2021 () //
302	D-ABLAPL/20217/2024 ABLAPL/7299/2024	BULA JENA @ RAGHUNATH JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /118 /2024 () //
303	D-ABLAPL/20219/2024 ABLAPL/7300/2024	BIBHUTI BHUSAN RATH VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUMBHARAPARA /103 /2024 () //
304	D-ABLAPL/20213/2024 ABLAPL/7301/2024	BIJAY KUMAR JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000182/2024